	**
[11 April, 2017]	Unstarred Questions

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Sl. No.	State	Rural IOI (in %)
35.	Lakshadweep	7.68
36.	Puducherry	40.91
	Total (All India)	31.44

Written Answers to

Disinvestment of Government's share in PSUs

4398. SHRI K. SOMAPRASAD: Will the Minister of FINANCE be pleased to state:

- (a) how many Public Sector Units disinvested its Government's share during 2014-15, 2015-16 and 2016-17;
- (b) name and the details of PSUs disinvested Government's share and percentage of share sold out so far; and
 - (c) how many PSUs were disinvested under instruction of NITI Aayog?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) and (b) The details of equity disinvested in CPSEs and GoI's shareholding post-disinvestment during 2014-15, 2015-16 and 2016-17 are as follow:—

S1.	No. CPSEs	Method of Disinvestment	% of GoIs Shares Disinvested	Receipts (₹ in crore)	% of GoI's Shareholding Post Disinvestment				
1	2	3	4	5	6				
Fin	Financial Year 2014-15								
1.	Steel Authority of India Ltd. (SAIL)	OFS	5	1,719.54	75				
2.	Coal India Ltd.(CIL)	OFS	10	22,557.63	78.65				
3.	National Fertilizers Ltd. (NFL)	Employees' OFS	0.29	3.60	89.71				
4.	National Thermal Power Ltd. (NTPC)	Employees' OFS	0.04	48.16	74.96				

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1	2	3	4	5	6	
5.	Metals and Minerals Trading Corporation of India (MMTC)	Employees' OFS	0.073	4.16	89.9268	
6.	Hindustan Copper Ltd. (HCL)	Employees' OFS	0.05164	3.17	89.95	
7.	National Aluminium Company Ltd. (NALCO)	Employees' OFS	0.13	12.45	80.93	
8.	National Mineral Development Corporation (NMDC)	Employees' OFS	0.00	0.0040	80.00	
Fin	ancial Year 2015-16					
1.	Rural Electrification Corporation Ltd. (REC)	OFS	5	1,608.00	60.64	
2.	Power Finance Corporation Ltd. (PFC)	OFS	5	1,671.00	67.80	
3.	Dredging Corporation of India Ltd. (DCIL)	OFS	5	53.33	73.56	
4.	Indian Oil Corporation Ltd. (IOC)	OFS	10	9,369.00	58.57	
5.	Engineers India Ltd. (EIL)	OFS	10	642.5	59.37	
6.	National Thermal Power Ltd. (NTPC)	OFS	5	5014.55	69.96	
7.	Container Corporation of India Ltd. (CONCOR)	OFS	5	1155.20	56.80	

Written Answers to	[11 April, 2017]		Unstarred Questions 179		
1 2	3	4	5	6	
8. Bharat Dynamics Ltd. (BDL)	Buyback	NA	198.85	NA	
9. Hindustan Aeronautics Ltd. (HAL)	Buyback	NA	4284.37	NA	
Financial Year 2016-17					
CPSEs' Disinvestment					
National Hydroelectric Power Corporation Ltd. (NHPC)	OFS	11.36	2716.55	74.6	
2. Indian Oil Corporation Ltd. (IOC)	Emoloyees' OFS	0.5	262.49	58.28	
3. National Thermal Power Corporation Ltd. (NTPC)	Employees' OFS	0.22	203.78	69.74	
4. National Aluminium Company Ltd. (NALCO)	Buyback	NA	2831.71	74.58	
5. Hindustan Copper Ltd. (HCL)	OFS	7	399.93	82.95	
6. National Mineral Development	Buyback	NA	7519.15	74.94	
Corporation (NMDC)				Ltd.	
7. Manganese Ore India Ltd. (MOIL)	Buyback	NA	793.87	66.21	
8. National Building	OFS	15	2201.14	75	
Construction					
Corporation Ltd. (NBCC)					

180) Written Answers to	[RAJYA SABHA]		Unstarred Questions		
1	2	3	4	5	6	
9.	Bharat Electronics Ltd. (BEL)	Buyback	NA	1802.60	74.41	
10.	Engineers India Ltd.	Employees'	0.5	31.38	59.32	
	(EIL)	OFS				
11.	Coal India Ltd. (CIL)	Buyback	NA	2638.24	79.78	
12.	National Hydroelectric Power Corporation Ltd. (NHPC)	Employees' OFS	0.09	21.27	74.51	
13.	Dredging Corporation India Ltd. (DC1L)	Employees' OFS	0.09	0.93	73.47	
14.	Container Corporation of India Ltd. (CONCOR)	Employees' OFS	0.25	9.34	56.79	
15.	CPSE-ETF	FFO 1	NA	5999.99	NA	
16.	Manganese Ore India Ltd. (MOIL)	OFS	10	484.95	56.21	
17.	Bharat Electronics Ltd. (BEL) (BEL)	OFS	5	1672.66	69.41	
18.	National Hydroelectric Power Corporation Ltd. (NHPC)	Buyback	NA	1948.52	74.50	
19.	Neyveli Lignite	Buyback	NA	1429.38	89.32	
	Corporation Ltd. (NLC)					
20.	CPSE-ETF	FFO 2	NA	2499.99	NA	
Strategic Disinvestment						
21.	21. Divestment of strategic holdings and income 10778.71 from management of SUUTI investment					

⁽c) Based on the recommendations of NITI Aayog, Government has given 'inprinciple' approval for strategic disinvestment of certain CPSEs, Units of CPSEs and subsidiaries of CPSEs. However, after completion of the related processes, specific approval of Government will be sought in each case.